

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION No. 4475**  
TO BE ANSWERED ON: 19<sup>th</sup> MARCH, 2026

**Venture Capital Fund for Scheduled Tribes**

**4475. Dr. Rani Srikumar:**

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total number of applications received, approved and rejected under the Venture Capital Fund for Scheduled Tribes since its inception, year-wise and State-wise;
- (b) the number of beneficiaries assisted and the amount of financial support provided under the Fund since its inception, year-wise;
- (c) the details of the initial corpus earmarked for the Fund, the amount released and utilized therefrom since its inception, year-wise and whether the corpus has been revised or enhanced thereafter, if so, the details thereof; and
- (d) whether any proposals have been considered to expand the Fund and if so, the details thereof?

**ANSWER**

MINISTER OF STATE (TRIBAL AFFAIRS)  
(SHRI DURGADAS UIKEY)

(a) The details of the applications received, approved and rejected under the Venture Capital Fund for Scheduled Tribes scheme since its inception, year-wise and State-wise, is given below:

| <b>FY/State</b>   | <b>Cancelled</b> | <b>Under Process</b> | <b>Screening Committee (For recommendation)</b> | <b>Investment Committee (for Sanctions)</b> | <b>Grand Total</b> |
|-------------------|------------------|----------------------|---|---|--------------------|
| <b>2023-24</b>    | <b>3</b>         |                      |   |   | <b>3</b>           |
| Jharkhand         | 1                |                      |   |   | 1                  |
| Odisha            | 1                |                      |   |   | 1                  |
| Tamil Nadu        | 1                |                      |   |   | 1                  |
| <b>2024-25</b>    | <b>11</b>        |                      | <b>2</b>  | <b>2</b>                                    | <b>15</b>          |
| Arunachal Pradesh |                  |                      | 1   |   | 1                  |
| Assam             | 1                |                      |   |   | 1                  |
| Chhattisgarh      |                  |                      |   | 1   | 1                  |
| Karnataka         | 3                |                      |   |   | 3                  |
| Maharashtra       | 1                |                      |   |   | 1                  |
| Manipur           | 1                |                      |   |   | 1                  |
| Mizoram           | 1                |                      |   |   | 1                  |
| Odisha            | 1                |                      |   |   | 1                  |
| Rajasthan         | 1                |                      | 1   |   | 2                  |
| Telangana         |                  |                      |   | 1   | 1                  |

|                    |           |          |          |          |           |
|--------------------|-----------|----------|----------|----------|-----------|
| Uttar Pradesh      | 1         |          |          |          | 1         |
| West Bengal        | 1         |          |          |          | 1         |
| <b>2025-26</b>     | <b>8</b>  | <b>8</b> | <b>4</b> |          | <b>20</b> |
| Chhattisgarh       |           | 1        |          |          | 1         |
| Delhi              |           | 1        |          |          | 1         |
| Haryana            | 1         |          |          |          | 1         |
| Himachal Pradesh   |           |          | 1        |          | 1         |
| Jharkhand          |           | 1        | 1        |          | 2         |
| Karnataka          |           |          | 1        |          | 1         |
| Maharashtra        | 1         |          |          |          | 1         |
| Manipur            |           | 1        |          |          | 1         |
| Mizoram            | 1         |          |          |          | 1         |
| Nagaland           |           | 1        |          |          | 1         |
| Rajasthan          | 3         |          |          |          | 3         |
| Tamil Nadu         | 1         |          |          |          | 1         |
| Telangana          | 1         | 1        | 1        |          | 3         |
| Tripura            |           | 1        |          |          | 1         |
| Uttar Pradesh      |           | 1        |          |          | 1         |
| <b>Grand Total</b> | <b>22</b> | <b>8</b> | <b>6</b> | <b>2</b> | <b>38</b> |

(b) The details of the beneficiaries assisted and amount of financial support provided under the Venture Capital Fund for Scheduled Tribes scheme since its inception, is given below:

| Sl. No. | Name of the Company          | State        | Sanction Amt (Rs. Cr) |
|---------|------------------------------|--------------|-----------------------|
| 1       | Hemal Food Product Pvt. Ltd. | Chhattisgarh | 3.42                  |

(c) The initial corpus earmarked for the Fund were Rs.50.00 crore out of which Ministry of Tribal Affairs released Rs.20.00 crore. An amount of Rs. 3.42 crore has been sanctioned till date out of which Rs.1.51 crore has been disbursed.

(d) The proposal for expansion of fund is under consideration with the Expenditure Finance Committee. Details will be finalized once the appraisal is complete.

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